

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1045
TO BE ANSWERED ON 21.07.2017

WOMEN DESERTED BY NRI HUSBANDS

1045. SHRI CH. MALLA REDDY:
DR. VIRENDRA KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has raised the matter of providing legal and financial assistance to the women abandoned by Non-Resident Indian (NRI) husbands abroad and their rehabilitation with the Overseas Indian Affairs Division of the Ministry of External Affairs;
- (b) if so, the details thereof;
- (c) whether the Government plans to launch a Centralised Web Portal to assist women deserted by NRI husbands, where such women can register their grievances, find help from civil society groups and are made aware of the institutionalised aid that they can get from the Government; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): Ministry of External Affairs has informed that the Ministry of External Affairs is implementing a scheme to provide financial assistance to Indian women abused /abandoned by their Overseas Indian spouses, so that they can get access to counseling and legal services, with Indian Missions/Posts abroad. The Scheme is currently operational, in 13 countries namely; United States America (USA), United Kingdom, Canada, Australia, New Zealand, Malaysia, Singapore and the Gulf countries (Kuwait, Bahrain, Qatar, Saudi Arabia, Oman and United Arab Emirates (UAE)).
- (c) & (d): Consular Services Management System (MADAD) is an online portal developed by Ministry of External Affairs to register grievances pertaining to the Consular Services offered by the Indian Mission/Posts abroad. The portal could be utilized to enlist assistance while facing grievances related to marital dispute and other related problems.
